

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 3209
TO BE ANSWERED ON 16.03.2016**

DIGITAL VOUCHERS

3209. SHRI MAHEISH GIRRI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government has taken any steps to ease out the procedure of sanction of loans/digital vouchers;
- (b) if so, the details thereof;
- (c) whether his Ministry has designed a simple model for Skill Loan Scheme in association with the Department of Financial Services; and
- (d) if so, the details thereof ?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) to (d) Ministry of Skill Development and Entrepreneurship (MSDE), in consultation with Department of Financial Services and Indian Banks Association (IBA), has designed a simple model Skill Loan Scheme aimed at providing a loan facility to individuals who intend to take up skill development courses. Steps undertaken to ease out the procedure of sanction of Skill Loans are:

- (i) Any individual who has secured admission in a course as per National Skill Qualification Framework (NSQF) run by organizations/institutions including ITIs, Polytechnic, NSDC etc. to be notified for the purpose is eligible for a Skilling Loan.
- (ii) Loans will range from Rs. 5,000/- to Rs. 150,000/.
- (iii) There is no specific restriction with regard to the age and minimum qualification of the student to be eligible for skilling loan.
- (iv) Apart from all member banks of IBA, scheme will also be applicable to Microfinance Institutions (MFIs) and other financial institutions regulated by RBI.
- (v) No collateral for such skilling loan will be taken.
- (vi) Risk of banks covered through Credit Guarantee Fund under the National Credit Guarantee Trust Company Ltd (NCGTC).
- (vii) No processing fee will be charged by Banks/MFIs.
- (viii) The bank may have installment during the course period itself or may consider moratorium of 6-12 months for specific courses or certain sections of the students.
- (ix) Simple Application form has been designed to ensure easy application procedure.
